

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/4611/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
Member, MACT, Barpeta.

Dated Guwahati, the <sup>4<sup>th</sup></sup> December, 2020.

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B)/ 1055, dated 03.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.12.2020, has been granted.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-90/1996/4612/A, dated 4<sup>th</sup> 12.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Pdsr